

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

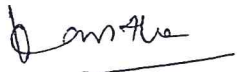

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/163/2016  
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah  
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Kanitha Surana	counsel for Respondents	
2.	For T.K. Bhaskar	Counsel for Petitioner	

**ORDER**

Counsels for both the parties are present and prayed for time for arguments. Put up on 08.12.2017 at 10.30 A.M.

- sel -  
MEMBER (JUDICIAL)

ghk